

## Declaration of Assets and Liabilities

Year 2022-23

16

*2064*  
*16/2/23*

*शैलेंद्र कुमार राय*  
*शुभ*

**SUDHANSHU RAI**..., son/daughter/wife of...**SHAILENDRA KUMAR RAI**...,  
aged..28... years, belonging to ..**BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT**.....  
service and presently working as .....**SECTION OFFICER**..... give herein below the  
details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and  
dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self  | Spouse<br>SWETA SINGH  | Dependa-<br>nt-1<br>Name | Dependant-<br>2<br>Name | Dependant-<br>3<br>Etc. Name |
|---------|---|---|--|--------------------------|-------------------------|------------------------------|
| (i)     | Cash  | 25,000  | 1,30,000   |                          |                         |                              |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies |   |  |                          |                         |                              |
| (iii)   | Bonds, Debentures and Shares in companies                                     |   |  |                          |                         |                              |
| (iv)    | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc          | LIC POLICY NO.<br>229875571<br>245633268<br>256994495<br>259772825    | LIC POLICY NO.<br>239458365  |                          |                         |                              |
| (v)     | Motor Vehicles (details of make, etc.)  | HONDA ACTIVA<br>110CC 6G  |  |                          |                         |                              |
| (vi)    | Jewellery (give details of weight and value)                                  | DIAMOND<br>VALUE-75,000<br>GOLD- 30GM<br>SILVER- 500GM                | DIAMOND<br>VALUE-3,00,000<br>GOLD- 400GM<br>SILVER- 2.5KG              |                          |                         |                              |
| (vii)   | Other assets, such as values of claims / interests                            | LAPTOP,<br>TABLET,<br>CAMERA,<br>WATCHES, ETC<br>(VALUE NOT ASSESSED) | LAPTOP,<br>MOBILES,<br>CAMERA,<br>WATCHES, ETC<br>(VALUE NOT ASSESSED) |                          |                         |                              |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description  | Self  | Spouse Name (S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|--|---|-----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                             | 10 ACRE<br>HUF<br>LAND(MAU)                   |                 |                  |                  |                       |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                         | 1650 SQ.FT.<br>HUF LAND<br>(VARANASI)         |                 |                  |                  |                       |
| (iii)   | Buildings<br>(Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value |   |                 |                  |                  |                       |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value               | 1260 SQ.FT.<br>2 FLOOR<br>HOUSE<br>(MIRZAPUR) |                 |                  |                  |                       |
| (v)     | Others (such as interest in property)  |   |                 |                  |                  |                       |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|---|---|--------------------------------|
| (a)     | (i) Loans from Banks  |   |                                |
|         | (ii) Loans from financial institutions  |   |                                |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation |   |                                |
|         | (b) dues to departments dealing with supply of water                                    |   |                                |

|     |   |                               |  |
|-----|---|-------------------------------|--|
|     | (c) dues to departments dealing with supply of electricity  |                               |  |
|     | (d) dues to departments dealing with telephones   |                               |  |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  |                               |  |
|     | (f) Other dues, if any  |                               |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NILL<br>PAN CARD - BBVPR8107A |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   |                               |  |
|     | (iii) Sales Tax [Only in case of proprietary business]  |                               |  |
|     | (iv) Property Tax   |                               |  |

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

|   |   |   |   |   |   |   |   |
|---|---|---|---|---|---|---|---|
| 0 | 6 | 1 | 0 | 1 | 9 | 9 | 4 |
|---|---|---|---|---|---|---|---|

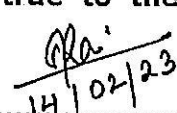
 (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature .....  .....

Name of Employee:. ..SUDHANSHU RAI..

Place: .....PATNA.....

Designation: ...SECTIONOFFICER....

Date:...14/02/2023.....

Department:. **BIHAR LEGISLATIVE**

**ASSEMBLY SECRETARIAT.....**